

No.15011/152/2016-Jus(AU)
Government of India
Department of Justice

Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated: 2nd Aug.,2016.

ORDER

In continuation of this Department's order of even number dated 29.7.2016, Shri C.L.M. Reddy, retired Scientist 'G' is engaged as Consultant in the Department of Justice with effect from the forenoon of 2nd August, 2016 for period of six months or till further orders, whichever is earlier. He will work in e-Courts Mission Mode Project of Department.

2. Shri C.L.M. Reddy, Consultant will get a consolidated fee of Rs. 60,000/- (Rupees Sixty Thousand Only) per month.
3. The expenditure will be debitable to the Major Head 2014-Admn. of Justice, 17-National Mission for Justice Delivery & Legal Reforms (NMJDLR), 17.04-E Courts Phase-II, 17.04.28 Professional Services for the current financial year 2016-17 (Plan).
4. This issues with the concurrence of IFD (Law) vide AS & FA Dy. No. 784, dated 26.07.2016.


(Prem Lata Kaushik)
Under Secretary (Admn.I)
Tel: 23072549

Distribution:

1. Shri C.L.M. Reddy, Consultant.
2. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi.
3. Cash-I-Section, MHA, NDCC Bulding-II, Jaising Road, New Delhi.
4. PSO to Secretary (J)/PS to JS(RKK)/JS(AK)/JS(AKG)/JS(SCB).
5. DS (Finance), Legislative Department, Shastri Bhawan, New Delhi.
6. All Officers/Sections of DoJ/Guard File/Sanction folder.
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